

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.05.2019 (TUESDAY)

Court II
02: 00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 320 of 2018	CADS Software India Pvt. Ltd. & Anr. Vs. K.K. Jagdish & Ors.	Chitranshul A. Sinha	Rana Mukerjee

For Orders

2.	Review Application No.11 of 2019 in Comp. App. (AT) No. 223 of 2018	Narendra Kumar Dhoot Vs. Premier Ltd.	Sameer Gupta	Anurag Bhatt- R1 Manish Raj- R2(C.P.)
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For Hearing

3.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
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By Order
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